

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date : 9th January, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 144/2016(CZ) (M.A.No.1015/16)	Afsar Khan Vs. State of M.P. & 18 Ors.	Mr. Joseph Thomas, Adv.	
2.	Original Application No. 01/2017(CZ) (M.A.No.15/17)	Pallamari Pahadivali Banjari Devi Janseva Samiti Vs Union of India & 5 Ors.	Mr.Rohit Sharma, Adv.	
3.	Original Application No. 02/2017(CZ)	Fakeer Mohammad Vs Union of India & 3 Ors.	Mr.Rohit Sharma, Adv.	
FOR HEARING				
4.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Ajay Gupta, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushaindra Kaurav, Adv.	
5.	Original Application No. 147/2016(THC)	Durga Agarwal Vs. State of Rajasthan & Ors.	Mr. Arvind Soni, Adv.	
6.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
7.	Original Application No. 41/2016(CZ)	Thakur Sanjay Singh Vs. M/s. Roommati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Ravikant Patidar, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Gunjan Chowksy, Adv. Mr. Shantanoo Saxena, Adv.	
8.	Original Application No. 141/2016(CZ)	Sanjay Bhawsar Vs. Chairman (DEIAA), Baitul M.P. & Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv.	
9.	Original Application No. 83/2016(CZ)	Ashok Chere Vs. State of Madhya Pradesh & 6 Ors.	Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	

10.	Original Application No. 118/2015(CZ) (M.A.No.812/15) (M.A.No.875/16)	Sunil Patel Vs. M/s Bhopal Incinerators Ltd. & Ors.	Mr.Dharamveer Sharma,Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushaindraKaurav,Adv. Mr. Sachin K. Verma, Adv.	
11.	Original Application No. 119/2015(CZ) (M.A.No.876/16)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr.PurushaindraKaurav, Adv. Mr. Shivendu Joshi, Adv.	
12.	Original Application No. 135/2015(CZ) (M.A.No.877/16)	Ashok Kumar Manjhi Vs. M/s Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav,Adv. Mr. Shivendu Joshi, Adv.	
13.	Original Application No. 136/2015(CZ) (M.A.No.68/16) (M.A.No.878/16)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Shivendu Joshi, Adv.	
FOR COMPLIANCE				
14.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in